

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6571  
ANSWERED ON:07.05.2013  
DISPOSAL OF CASES BY FOREIGNERS TRIBUNALS  
Rawat Shri Ashok Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of cases referred to the Foreigners Tribunals along with the number of cases disposed off during each of the last three years and the current year;
- (b) the number of cases rejected by the tribunals, during the said period; and
- (c) the number of illegal migrants detected by the tribunals during the said period and the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a):The details of number of cases referred to Foreigners Tribunals (FTs) along with the number of cases disposed of during the last three years and the current year are given as under:-

Year No. of cases referred to the FTs No. of cases disposed of

2010 18328 8331

2011 8963 10989

2012 5894 11964

2013 1054 3143  
(upto Jan'2013)

(b):The information is being collected.

(c):The details of number of illegal migrants detected by the Foreigners Tribunals (FTs) during the last three years and the current year and action taken thereon are given as under:-

Year No. of persons detected/ declared as foreigners (pre 1971 & from post stream) No. of persons declared sent for deletion of their names lodged in detention center No. of declared foreigners name registered with FRROs pushed back/ (66-71 stream) apprehended/

2010 2190 2190 140 48

2011 2414 2414 116 66

2012 2679 2964 52 205

2013 645 233 14 26  
(upto Jan'2013)